



The Orissa Gazette

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 Separate paging is given to this Part, in order that it may be filed as a separate compilation.

PART III.

Regulations, Orders, Notifications, Rules, etc., issued by the Governor and by Heads of Departments.

HOME, REVENUE AND FINANCE DEPARTMENTS.

NOTIFICATIONS.

The 17th August 1936.

No. 3216—La-28-R.—Under section 48-1 of the Land Acquisition Act I of 1894 as amended by Act XXXVIII of 1923, the Government hereby withdraw from the acquisition of the land mentioned in the notification no. 1164 under section 4-1 of the Land Acquisition Act published at page 414 of Part I-A of the *Fort Saint George Gazette*, dated the 24th September 1935, required for the opening of a conservancy lane in Berhampur municipality, Berhampur Taluk, Ganjam district.

ERRATUM.

The 17th August 1936.

No. 3218—La-25-R.—In the declaration under section 6 of the Land Acquisition Act published at page 152 of Part I-A of the *Fort Saint George Gazette*, dated the 17th March 1936 and at page 9 of the General Supplement of extracts from the *Fort Saint George Gazette*, incorporated in the Ganjam

Supplement to the *Orissa Gazette*, dated 1st May 1936, in respect of the land acquired in Pailapada village of Aska Taluk, Ganjam district for constructing a road.

1. In item No. 1 relating to S. No 76-1-A for Ac. 0.01, area noted against the item, read 588 square links.

2. In item No. 3 relating to S. No. 77-2 for Ac. 0.01, read 564 square links.

3. Against the total read "0.05 acre and 152 square links" for "0.06 acre."

The 17th August 1936.

No. 3238—S-17/36-R.—Whereas the Collector appointed for the preparation of a Record-of-Rights in respect of the following villages of Bodokhemedi estate, Ganjam district, has published the Record-of-Rights in respect of these villages on the dates noted against them, the Governor of Orissa, in exercise of the powers vested in him by section 167 (2) of the Madras Estates Land Act I of 1908, hereby declares that a Record-of-Rights has been finally published for the said villages.

Name of the estate.	Name of villages.	Date of publication.
Bodokhemedi ..	(1) Gokarnapuro	20-6-1936.
	(2) Gowtami ..	20-6-1936.

The 17th August 1936.

No. 3217—La-9-R.—DECLARATION—

Whereas it appears to the Government of Orissa that land is required to be taken by Government at the public expense for a public purpose, viz., for the construction of new quarters for Sub-inspector of Police at Bhatli in the village of Bhatli, Tahsil Bargarh, zila Sambalpur, it is hereby declared that for the above purpose a piece of land measuring, more or less, 0.65 acre, consisting of plots, nos. 1160 (0.37), 1161/1 (0.12) and 1166/1 (0.16), bounded on the—

North—By part of plots nos. 1166 and 1161 bogra lands of Fakir Mohan Misra and others,

East—By 1173 Embankment of tank,

South—By 1159 Basti land (police-station),

West—By 1167 Dharsa road;
is required within the aforesaid village of Bhatli.

This declaration is made, under the provisions of section 6 of Act I of 1894, to all whom it may concern.

A plan of the land may be inspected in the office of the Deputy Commissioner of Sambalpur.

By order of the Governor,

P. T. MANSFIELD,
Chief Secretary to Government.

**EDUCATION, HEALTH AND LOCAL
SELF-GOVERNMENT DEPARTMENTS.**
NOTIFICATION.

The 17th August 1936.

No. 4066-E.—In notification No. 894 E, dated the 18th February 1936 published at pages 178-179 of Part II of the *Bihar and Orissa Gazette* for 26th February 1936 for the words "Subdivisional Officer, Bargarh and Accountant-General, Posts and Telegraphs" under the first schedule read "Treasurer of Charitable Endowments, Bihar and Orissa" and for "1839-44" read "1939-44".

By order of the Governor,
A. F. W. DIXON,
Secretary to Government.

**LAW AND COMMERCE
DEPARTMENT.**

NOTIFICATION.

The 19th August 1936.

No. 2907—II-P-40 / 36-Com.—It is hereby notified for general information that Bassin is free from cholera and the regulations for the prevention of the introduction of cholera by sea which were enforced in the ports of Orissa against vessels arriving from Bassin are withdrawn.

C. G. NAIR,
Secretary to Government.